

BEFORE THE NATIONAL GREEN TRIBUNAL, PRINCIPAL
BENCH, NEW DELHI

ORIGINAL APPLICATION NO. 25 of 2020

IN THE MATTER OF

Vikrant Tongad

.....APPLICANT(s)

VERSUS

Union of India & Others

.....RESPONDENT (s)

Action taken report in the matter of Vikrant Tongad Vs Union of India & Ors.

In compliance of Hon'ble NGT order dated 20.12.2019 in O.A. No-1046/2019 Mahesh Chandra Saxena Vs State of U.P & Ors. A team of assigned Officers of CPCB, UPPCB, CGWA, Noida Authority, UP Jal Nigam authorized by Disst Magistrate inspected sites mentioned in writ petition on 14.01.2020 & 21.01.2020. The report has been submitted to Hon'ble NGT.

In continuance of Hon'ble NGT order dated 29.01.2020 in O.A. No-25/2020 Vikrant Tongad Vs Union of India & Ors. A team of assigned Officers of CPCB, UPPCB, CGWA inspected sites with representative of Noida Authority mentioned in writ petition on 24.02.2020. The petitioner Mr. Vikrant Tongad was present during inspection. Inspection report is as following:-

(A) Noida Golf Course (NGC), Sector-43, Noida

Mr B.S. Dagar, Manager, Noida Golf Course, Sector-43, Noida was present during inspection. In Noida Golf Course, Sector-43, Noida there are 5 nos. tube wells for supplying ground water for drinking, domestic and horticulture purposes. In which 02 tube wells are dismantled and abandoned. In the rest 03 tube wells, 02 tube wells are operational and 01 is in maintenance, the water meters are not installed on the tube wells and log book is also not maintained for operation of tube wells. So the quantity of ground water withdrawal cannot be known. In reference of the UPPCB Noida letter No-1514/L-104/2020 dated 10-02-2020, the Manager club, Noida Golf Course Society, Sector-38, Noida informed vide there letter dated 24-02-2020 (Annex No-01) that the no. of rain water harvesting pits at NGC are 32. It

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was informed by NGC that the total water consumption is approximately 500 KLD.

The CPCB Officer on 21-01-2020 collected samples from rain water harvesting boring and 02 no. tube wells. The analysis report is enclosed. (Annex No-02). As per analysis report the following observation are made-

Rain Water Harvesting (RWH)

- pH, Nitrate-N, Total Alkalinity, Magnesium & TDS are meeting to the BIS standard for drinking water quality (IS 10500:2012) however, Hardness & Calcium are not meeting with criteria.
- Fluoride, Cadmium & Zinc were found within BIS standard values. Arsenic, Copper, Lead, Chromium, Nickel, Iron & Manganese have exceeded the BIS standard.
- The presence of Organo-Chlorine Pesticides (OCP's), Organo-Phosphate Pesticides (OPP's) and 2,4 Dichlororophenoxyacetic Acid (2,4-D) was not detected.

Ground Water location (GW)

- At both the ground water locations pH, Nitrate-N, Fluoride were meeting the BIS standard, while Total Alkalinity, Hardness, Calcium, Magnesium and TDS were not meeting the BIS standard. Presence of Fecal & Total Coliform were detected, but not significant.
- All the metals, except Iron was absent in both locations.
- The pesticides OCPs, OPPs, and 2,4-D were not detected.

CGWA has taken the cognizance that the NGC does not have a valid NOC for ground water abstraction, show cause notice has been issued vide letter no-21-4/No-NOC/Noida Golf Course/UP/2020-579 dated 20-02-2020

9

Madhukar Singh

2020

CGWA has taken the cognizance that the NGC does not have a valid NOC for ground water abstraction, show cause notice has been issued vide letter no-21-4/No-NOC/Noida Golf Course/UP/2020-579 dated 20-02-2020 and the reply has been sought within 07 days. (Copy enclosed as Annex No3).

The pipe line is being laid down from STP of Sector-50, Noida to Golf Course by Noida Authority. The work of laying the pipes has been found in progress. The Manager Club, Noida Golf Course Society vide its letter dated 24.02.2020 informed that the integration and supply of STP will be tentatively completed by 1st or 2nd March 2020.

The action taken report is being submitted for your kind perusal.

Madhukar Singh
25/02/2020
(MADHUKAR SINGH)
Scientist - B
C.G.W.A., Lucknow

KM
25.02.2020
(KM Srivastava)
AEE
UP PCB
NOIDA

S
(SUNITE PARASHAR)
Sc 'C'
CPCB, DELHI



Received
24-2-20

रिजिस्ट्रेशन-01

24 Feb 2020

To
Dr Anil Kumar Singh
Regional Officer
UP Pollution Board
E-12/1, Sector-1, Noida, Gautam Buddh Nagar

Ref. your letter dated 10.02.2020

Dear Sir,

This is to inform you that considering the importance and urgency of the matter the work of laying STP line for supply of treated water to Noida golf course is nearing completion as the work by NOIDA officials have been carried out on urgent and important basis. The on ground progress has been captured through the attached photographs of the work in progress.

Also it can be seen that NGC has laid internal supply lines of the treated water supply to its storage tanks. Kindly see the attached photographs.

The integration and supply of the STP will be tentatively completed by 1st or 2nd march 2020.

Also as desired vide your letter dated 10.02.2020, please find the information (details) below:

1. Rain water harvesting pits at Noida Golf Course:-
Number of water harvesting pits at NGC 32 (Thirty two only)
Recharge boring depth design details As Attached
First water level depth 80 ft to 100 ft
2. Consumption of UREA/NPK Fertilizer/other fertilizer for maintenance of greenery at NGC – Details will be provided within 10 days
3. Per year pesticide/chemicals spray quantity for spraying on the greens/flowerpots- details will be provided within 10 days.
4. Rain water harvesting pits development dates – Developed in the year 2013
5. Number of borings functional at NGC and total water used for domestic use/green fields/flower pots – currently only 3 (three pumps) are used for irrigation purpose only. Per day water usage is approximately 5, 00,000 liters.
6. Quantity of STP water used by NGC for irrigation purpose at NGC –NILL

This is for your kind information, please.

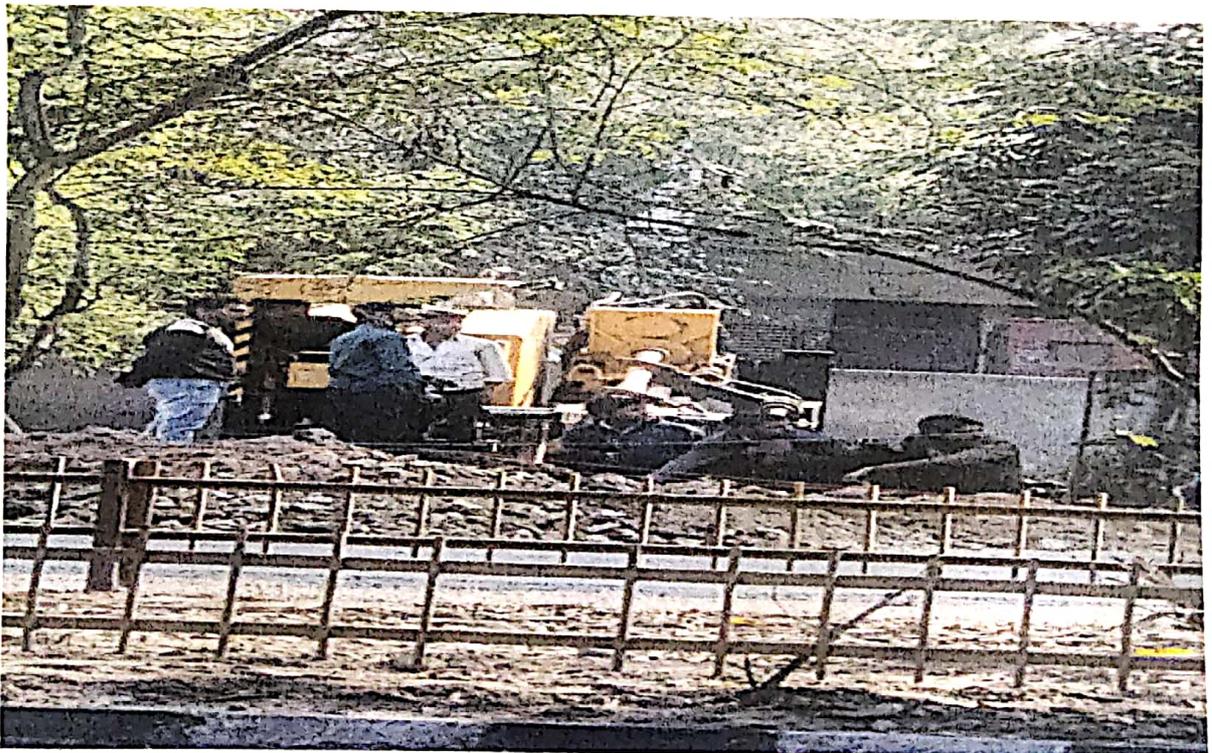
V S Dagar
Manager Club

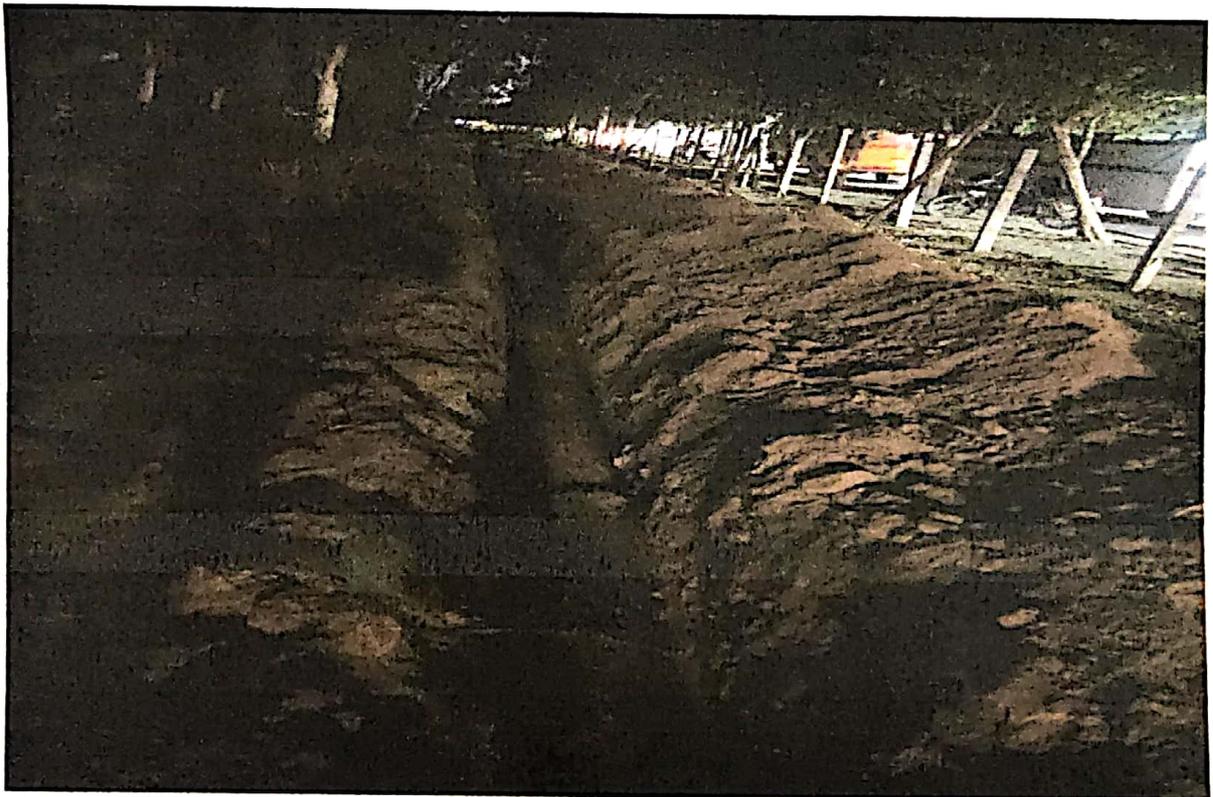
24 Feb 2020

Copy to: Secretary, NGC

NOIDA GOLF COURSE SOCIETY (Regd)

OFF. : - Capt. SHASHIKANT SHARMA MARG, SECTOR - 38
NOIDA, DISTT. GAUTAM BUDH NAGAR (U.P.) - 201 303
TELEPHONE : 0120-4222111, 0120-4222942, FAX : 0120-2431493







Mon'ble National Green Tribunal (NGT) Order dated 20/12/2019 in OA No.1046/2019 in the matter of Mahesh Chandra Saxena Vs State of Uttar Pradesh & Ors.

CPCB NWMP

15:33 

To ronoida@uppcb.com Copy asudhakar.cpcb, jcb.cpcb, suniti parashar

▶  1 attachment View Open in browser Download

Dear Sir,

This is in reference to your letter dated 22/2/2020 in compliance to above captioned subject, I am directed to forward a copy of compiled analysis report of the samples collected from Golf Course, Noida, by Joint Committee on 21/1/2020.

With Regards.

 22/2/2020

WQM-I Division

नेशनल वॉटर क्वालिटी मोनिट्रिंग प्रोग्राम (एन डबल्यू एम पी),
वॉटर क्वालिटी मैनेजमेंट (डबल्यू क्यू एम) -1 डिविजन,
केन्द्रीय प्रदूषण नियंत्रण बोर्ड,
परिवेश भवन, सी बी डी ऑफिस कॉम्प्लेक्स,
ईस्ट अर्जुन नगर, शाहदरा,
दिल्ली - 110032

Analysis Report

Hon'ble NGT constituted a Joint Committee vide order dated 20/12/2019 in OA No 1046/2019 in the matter of Mahesh Chandra SaxenaVs State of Uttar Pradesh &Ors. On 21/1/2020 and samples were collected from one Rain Water Harvesting (RWH) pit and two Bore wells (GW) to check water quality. The results are compared with BIS Specification for Drinking Water IS10500:2012.

The analytical results are depicted as follows: -

1. General Parameters:

Locations	Station code	Sampling Date	pH	TDS	Total Alkalinity	Total Hardness	Calcium	Magnesium	Nitrite N	Nitrate N	Fluoride	Fecal Coliform	Total Coliform
BIS Drinking Water Specification IS10500:2012	RWH	21-01-2020	6.7	472	79	268	99	5	0.06	3.7	0.8	-	-
	GW-2	21-01-2020	7.0	2076	228	976	299	55	0.01	5.6	0.8	4.5	49
	GW-3	21-01-2020	7.1	1970	331	880	216	82	0.01	10.8	0.8	<1.8	23

Note: GW-@ & GW-3- Ground water samples from bore wells, RWH- Rain Water Harvesting

2. Metals:

Locations	Station Code	Sampling Date	Arsenic (As)	Cadmium (Cd)	Chromium (Cr)	Copper (Cu)	Iron (Fe)	Manganese (Mn)	Nickel (Ni)	Lead (Pb)	Zinc (Zn)
BIS Drinking Water Specification IS 10500:2012	RWH	21-01-2020	0.01 mg/l	0.003 mg/l	0.05 mg/l	0.05 mg/l	0.93 mg/l	0.15 mg/l	0.02 mg/l	0.01 mg/l	5 mg/l
	GW-2	21-01-2020	BDL	BDL	BDL	BDL	0.27	0.03	BDL	BDL	BDL
	GW-3	21-01-2020	BDL	BDL	BDL	BDL	0.93	0.05	BDL	BDL	BDL

Detection Limit (µg/l): As-0.49, Cd-0.42, Cr-0.56, Cu-0.35, Fe-0.67, Mn-0.43, Ni-0.54, Pb-0.31, Zn-0.59

3. Organo-Chlorine Pesticides (OCPs)

Locations	Station Code	Sampling Date	α -HCH (µg/l)	β -HCH (µg/l)	γ -HCH (µg/l)	Aldrin (µg/l)	Dieldrin (µg/l)	α -Endosulfan (µg/l)	β -Endosulfan (µg/l)	<i>o,p'</i> -DDT (µg/l)	<i>p,p'</i> -DDT (µg/l)	<i>p,p'</i> -DDE (µg/l)
BIS Drinking Water Specification IS 10500:2012	RWH	21-01-2020	0.01	0.04	2.0	0.03	0.03	0.4	0.4	BDL	1.0	BDL
	GW-2	21-01-2020	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL
	GW-3	21-01-2020	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL
Golf Course												
	RWH	21-01-2020	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL
	GW-2	21-01-2020	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL
	GW-3	21-01-2020	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL

Detection Limit 0.05 µg/l

4. Organo- Phosphate Pesticides (OPPs) & 2,4 Dichlorophenoxyacetic Acid(2,4-D)

Locations	Station code	Sampling Date	Methyl Parathion (µg/l)	Malathion (µg/l)	Chlorpyrifos (µg/l)	Fenthion (µg/l)	2,4-D (µg/l)
BIS Drinking Water Specification IS 10500:2012	RWH	21-01-2020	0.3	190	30	3	30
	GW-2	21-01-2020	BDL	BDL	BDL	BDL	BDL
	GW-3	21-01-2020	BDL	BDL	BDL	BDL	BDL
Golf Course							
	RWH	21-01-2020	BDL	BDL	BDL	BDL	BDL
	GW-2	21-01-2020	BDL	BDL	BDL	BDL	BDL
	GW-3	21-01-2020	BDL	BDL	BDL	BDL	BDL

Detection Limit (OPPs): 0.50 µg/l; Detection Limit of 2,4-D: 1.52 µg/l

5. Observations:

Rain Water Harvesting (RWH)

- pH, Nitrate - N, Total Alkalinity, Magnesium, & TDS were meeting to the BIS standards for drinking water quality (IS 10500:2012) However, hardness & calcium were not meeting with criteria.
- Fluoride, cadmium & zinc were found within the BIS standard values. Arsenic, copper, lead, chromium, nickel, iron, & manganese have exceeded the standard.
- The presence of Organo-Chlorine Pesticides (OCPs), Organo- Phosphate Pesticides (OPPs) and 2,4-Dichlororophenoxyacetic Acid (2,4-D) was not detected.

Groundwater locations (GW)

- At both the groundwater locations pH, nitrate-N, fluoride were meeting the BIS standard, while total alkalinity, hardness, calcium, magnesium & total dissolved solids were not meeting the standard. Presence of fecal & total coliform were detected, but not significant.
- All the metals, except iron was absent in both locations.
- The pesticides OCPs, OPPs and 2,4-D were not detected.

शिक्षण-03

CENTRAL GROUND WATER AUTHORITY
[Constituted under section 3(3) of Environment (Protection) Act, 1986]

File No. 21-4/ No NOC/Noida Golf Course/UP/2020- 579

Date- 20 FEB 2020

SHOW-CAUSE-NOTICE

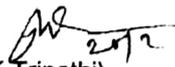
Whereas the Central Government constituted the Central Ground Water Authority (hereafter referred to as the Authority) vide notification of the Government of India in the Ministry of Environment and Forest number S.O. 38 (E), dated the 14th January, 1997, followed by notification number S.O. 1121(E), dated the 13th May, 2010, for the purposes of regulation and control of groundwater development and management in the whole of India with powers to take measures to protect ground water resources.

And whereas, the Authority in exercise of its powers and functions under clause (v), sub-section (2) of section 3 has accorded NOC with such conditions/ restrictions and safeguards and granted sufficient time for compliance of conditions/safeguards.

And whereas, during the course of joint inspection carried by CPCB, CGWA and UPPCB on 14.01.2020 in respect to Honorable NGT, OA No. 1046/2019 dated 20.12.2019 your Unit has been found to have contravened (by not complying with the mandatory conditions of NOC)/shortcomings noticed, warranting action as per the provisions of Environment (Protection) Act, 1986 and for violation of conditions of NOC/Guidelines:

1. Five (5) Number of tube wells with vertical Turbine pump of 25 hp each are used for Ground water Abstraction without NOC.
2. The tube wells may be seal immediately and photograph to be sent to regional office, Lucknow.

Now therefore, the Authority in exercise of powers under section 19 of the Environment (Protection) Act, 1986 hereby direct you to show cause as to why a complaint against your Project should not be registered with National Green Tribunal for violation of provisions of section 15 and 16 of the Environment (Protection) Act, 1986. You are hereby given last opportunity to rectify the default/contravention immediately, in any case not later than 7 days from the date of receipt of this notice, failing which the Authority shall proceed against you as per law, at your own risk, cost and responsibility, including withdrawal.


(P.K. Tripathi)
Scientist D

For Regional Director

Noida Golf Course
Capt. Shashikant Sharma Marg
Sector - 38
Distt- Noida
Uttar Pradesh- 201301.

Copy to:

1. The Member Secretary, CGWA, Gallery No. 18/11 Jamnagar House, Man Singh Road New Delhi- 110011 for information.
2. The District Magistrate, G - 33, Tulsi Marg, G Block, Pocket G, Sec - 27, Noida, Uttar Pradesh-201301 for information.
3. The Regional Officer, Block F, Beta II, Greater Noida, Uttar Pradesh-201308.